

इण्डियन एण्ड ईस्टर्न न्यूजपेपर्स सोसाइटी के प्रतिनिधियों का अखबारी कागज सलाहकार समिति से त्यागपत्र

- *107. श्री सुरज भान :
 श्री वृज भूषण लाल :
 श्री अटल बिहारी वाजपेयी :
 श्री जगन्नाथ राव जोशी :
 श्री रणजित सिंह :
 श्री राम गोपाल झालवाले :
 श्री यशवन्त सिंह कुशवाह :
 श्री दी० चं० शर्मा :

क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इण्डियन एण्ड ईस्टर्न न्यूजपेपर्स सोसाइटी के सदस्यों ने अखबारी कागज सलाहकार समिति से त्यागपत्र दे दिया है;

(ख) यदि हां, तो इस के क्या कारण हैं; और

(ग) इस बारे में सरकार की प्रतिक्रिया क्या है तथा उस पर क्या कार्यवाही की गई है ?

सूचना तथा प्रसारण मन्त्रालय और संचार विभाग में राज्य मन्त्री (श्री इ० कु० गुजराल):
 (क) जी, हां ।

(ख) अखबारी कागज सलाहकार समिति में इण्डियन एण्ड ईस्टर्न न्यूजपेपर्स सोसाइटी के प्रतिनिधियों ने इस कथित आधार पर अपने त्यागपत्र दिये हैं कि सरकार ने 1969-70 के लिए अपनी अखबारी कागज आवंटन नीति को अन्तिम रूप देने से पहले समिति से परामर्श नहीं किया। परन्तु नीति की मुख्य बातों पर 8 जनवरी, 1969 को हुई समिति की बैठक में विचार विमर्श किया गया था ।

(ग) मामला विचाराधीन है ।

National Agricultural Commission

*108. SHRI BHOGENDRA JHA :
 SHRI MADHU LIMAYE :

Will the Minister of FOOD & AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 513 on 20th February, 1969 and state :

(a) whether the proposal to set up a National Agricultural Commission has been finalised;

(b) If so, the terms of references of the Commission ; and

(c) when the commission is expected to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). The matter is under active consideration and a final decision is expected to be taken shortly.

Encroachment upon arable Government Land

*109. SHRI D.N. PATODIA:
 SHRI K. LAKKAPPA:
 SHRI SURENDRANATH
 DWIVEDY:
 SHRI TRIDIB KUMAR
 CHAUDHURI:
 SHRI G. C. DIXIT:
 SHRI P. K. DEO:
 SHRI N. SHIVAPPA:
 SHRI A. SREEDHARAN:
 SHRI S.M. KRISHNA:

Will the Minister of FOOD & AGRICULTURE be pleased to state :

(a) whether it is a fact that he made a Statement at a Conference of Harijans and Adivasis held at Kurwai in Madhya Pradesh, as reported in *Patriot* of the 25th May, 1969, that there was "nothing wrong in encroaching upon arable Government land to bring it under plough ;

(b) whether such a public encouragement is not likely to set in motion a movement

where distinction between the Government and the private land is likely to be forgotten;

(c) whether Madhya Pradesh Government has protested against such statement; and

(d) if so, the reaction of Government thereto ?

MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The Minister of Food and Agriculture while addressing a Conference of Scheduled Castes and Scheduled Tribes at Kurwai, District Vidisha, Madhya Pradesh said that there was nothing wrong in cultivating fallow Government Land. He did not advocate forcible seizure of Government Land. He had also pointedly stated that while bringing under plough fallow Government land, care should be taken to ascertain that the land actually belonged to Government and not to private individuals.

(c) The Ministry has not received any communication in this connection from the State Government of Madhya Pradesh.

(d) The question, therefore, does not arise.

Damage by Floods and Cyclones

*110. SHRI PREM CHAND VERMA :
SHRI R.K. SINHA :
SHRI SITARAM KESRI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the States which were affected by floods and cyclones during the months of May and June, 1969 and the extent of damage to crops and property as well as loss of life;

(b) the steps taken to provide relief to the affected persons and total expenditure incurred on relief; and

(c) how much acreage under crops has been affected and how much loss of production is estimated?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :

(a) to (c) The required details have been called for from the State Governments and Union Territory Administrations and will be placed on the Table of the Sabha as soon as compiled.

Rehabilitation of Tibetan Refugees

*111. SHRI N.R. LASKAR : Will the Minister of LABOUR AND REHABILITATION be pleased to state ;

(a) whether it is a fact that 1800 Tibetan refugees have been rehabilitated in Bhutan;

(b) if so, the total amount spent by Government for their settlement;

(c) the number of refugees who have not been rehabilitated so far;

(d) whether Government have provided funds for imparting technical training to the young Tibetans; and

(e) if so, the total amounts for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) to (c). About 3,000 Tibetan refugees are being rehabilitated in Bhutan under a phased programme, which started in 1963. In the first phase, 800 refugees were settled by the end of 1966 and Government of India spent Rs. 13.27 lakhs. 1,000 refugees are in the process of being settled in the second phase which will be completed by the end of September, 1969, at an estimated cost of about Rs. 19.60 lakhs. The remaining are proposed to be rehabilitated by 1972 at an estimated cost of Rs. 20.78 lakhs.

(d) Yes, Sir.